

Name of Corporate Debtor:	Think & Learn Private Limited
Date of Commencement of CIRP:	7/16/2024
List of Creditors as on:	04.10.2024

List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Taxes Department	State Government	7/29/2024	498,658,050.00		statutory dues	NA	No	No	No	0	0	-	498,658,050.00	
2	Office of the Additional Commissioner of Commercial Taxes (Enforcement)	State Government	7/30/2024	5,463,431,280.00		statutory dues	NA	No	No	No	0	0		5,463,431,280.00	
3	CBIC, Department Of Revenue, Ministry Of Finance, Government Of India	Central Government	7/31/2024	1,570,974,969.00		statutory dues	NA	No	No	No	0	0		1,570,974,969.00	Interest calculation required
4	Office of the Assistant Commissioner of Commercial Taxes, Local Goods and Service Tax	Central Government	7/31/2024	315,419.00		statutory dues	NA	No	No	No	0	0	16694	315,419.00	No. of days for April 20 considered as 71 instead of 35 days from due date till actual date of filing the return
5	Office of the Assistant Commissioner of Income Tax (TDS)	Central Government	7/31/2024	1,677,881,240.00		statutory dues	NA	No	No	No	0	0		1,677,881,240.00	
6	Commercial Tax Department (Deputy Commissioner of Commercial Taxes, Audit-4.8, DVO-4), Bengaluru	Central Government	8/19/2024	5,064,102,090.00		statutory dues	NA	No	No	No	0	0		5,064,102,090.00	
7	Employees Provident Fund Organisation	Central Government	8/17/2024	394,921,850.00		statutory dues		No	No	No	No	0	0	394,921,850.00	
8	Office of The Assiatnt Commissioner of State Tax, Unit- 64, Surat, Gujarat	State Government	8/17/2024	3,584,826.00		statutory dues		No	No	No	No	0	0	3,584,826.00	
9	Commercial Tax Department (Commercial Tax Officer, Audit-4.1 DVO-4) Koramangla Karnataka	State Government	8/21/2024	1,848,724,424.00		statutory dues		No	No	No	No	0	0	1,848,724,424.00	
Total				16,522,594,148.00										16,522,594,148.00	

1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IP (rounded off to the nearest rupee)

2: By virtue of the Interim Order dated 26-09-2024, passed by the Hon'ble Supreme Court of India, the Resolution Professional is required to maintain status quo, and shall not hold any meeting of the Committee of Creditors.